

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2007/1106/A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 25<sup>th</sup> February, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ.XII-2/2025/932/E, dtd. 19.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 18.02.2025 till the morning of 19.02.2025**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2007/1107/A, dated** , 25-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

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**JT. REGISTRAR (VIGILANCE)**

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